

Information Note to the Press [Press Release No. 62/2019]

For Immediate Release


TELECOM REGULATORY AUTHORITY OF INDIA

Extension of time for receipt of comments on “Draft (Second Amendment) to The Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Consumer Protection (Addressable Systems) Regulations 2017”

New Delhi, 22nd August 2019: Telecom Regulatory Authority of India (TRAI) has released a draft regulation titled **“Draft (Second Amendment) to The Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Consumer Protection (Addressable Systems) Regulations 2017”** on 9th August 2019 inviting written comments from stakeholders by 22nd August 2019.

2. On request of some of the stakeholders, the last date for receipt of written comments has been extended up to 29th August 2019. It has also been decided that no request for any further extension of time for submission of comments shall be entertained.

3. The comments may be sent, preferably in electronic form at email ID arvind@traigov.in or sumeet@traigov.in. The comments received will be posted on TRAI’s website www.traigov.in. For any clarification/information, Shri Arvind Kumar, Advisor (B&CS) may be contacted at Telephone No. +91-11-23220209.


(S.K. Gupta)
Secretary, TRAI